

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**STARRED QUESTION NO. \*135**  
**TO BE ANSWERED ON 19.12.2022**

**UDYAM PORTAL**

\*135. SMT. PRIYANKA CHATURVEDI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that only 15 per cent MSME units have registered with the Udyam Portal; and
- (b) if so, the reasons for low registration?

**ANSWER**

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI NARAYAN RANE)

(a) & (b): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF THE  
RAJYA SABHA STARRED QUESTION NO. \*135 FOR ANSWER ON  
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(a) & (b): The Ministry of MSME revised the criteria of classification for MSMEs vide notification S.O. 2119(E) dated 26.06.2020. Accordingly, an Udyam Registration Portal, integrated with the databases of Central Board of Direct Taxes (CBDT) and Goods & Service Tax Network (GSTN), was launched on 01.07.2020, with mandatory requirement of Permanent Account Number (PAN). The Udyam Registration is online, free of cost, paperless, hassle-free and based on self-declaration of information by the entrepreneurs. In less than 29 months, more than 1.27 crore enterprises have registered on the Udyam Registration Portal, with average registration of more than 15,000 enterprises per day. Existing enterprises register themselves on the Udyam Registration Portal for availing of the benefits of various Government schemes. To popularize onboarding of enterprises on the Udyam Registration Portal, the field offices organise various awareness campaigns for Udyam registration in coordination with MSME/ Industry Departments of States/ UTs concerned.

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